

भारत सरकार  
कारपोरेट कार्य मंत्रालय  
कार्यालय प्रादेशिक निदेशक (उत्तरी क्षेत्र)  
बी0-2 विंग, द्वितीय तल  
पं0 दीनदयाल अंत्योदय भवन,  
सी.जी.ओ. कम्पलेक्स  
नई दिल्ली- 110003.



GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
OFFICE OF THE REGIONAL DIRECTOR  
(NORTHERN REGION)B-2 Wing, 2<sup>nd</sup> Floor,  
Pt. Deendayal Antyodaya Bhawan, C.G.O.  
Complex, New Delhi-110003  
वेबसाइट / Website : [www.mca.gov.in](http://www.mca.gov.in)  
Ph. : 2436-6038/8260/6440.

No.ERD/M&C Rules/2019/ 13852

Dated \_\_\_\_\_

05 MAR 2019


**NOTICE INVITING APPLICATIONS FOR EMPANELMENT OF  
MEDIATORS/CONCILIATORS (FOR THE YEAR 2019-20)**

Pursuant to Rule 3(3) READ WITH Rule 3(5) of the Companies (Mediation and Conciliation) Rules, 2016 Regional Director (Northern Region), Ministry of Corporate Affairs invites applications from persons to get empanelled in mediation and conciliation panel in Form MDC-1 (annexed to the M&C Rules). The qualifications for empanelment and other details may please be referred to in the aforesaid Rules, which is available on the Ministry's website (i.e [www.mca.gov.in](http://www.mca.gov.in)).

2. Application in the prescribed form alongwith relevant documents may be submitted to Regional Director either physically at the above address on working days or through e-mail at [rd.north@mca.gov.in](mailto:rd.north@mca.gov.in) .

3. Experts already in the panel of Mediation and Conciliation of Regional Director (NR) need not apply again unless they wish to update their particulars. Experts already in panel, if not interested to be empanelled, may intimate to delete his/her name.

4. The last date and time for submission of applications is 20<sup>th</sup> March, 2019 by 4:00 PM by either mode.

  
(Dr. Raj Singh)  
Regional Director,  
Northern Region.